

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/572/CHE/2021 IN IA/571/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Apex Laboratories Pvt Ltd
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
SECTION : Rule 11 of NCLT Rules 2016

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SECTION : 60(5) of IBC 2016

ORDER

Mr. S.R. Rajagopal, Senior Advocate represents for Applicant and Mr. Vijay Narayan, Senior Advocate represents for Respondent / Resolution Professional are present through video conferencing platform.

IA/572/CHE/2021 is filed for urgent hearing of IA/571/CHE/2021 is **Allowed**.

The parties are permitted to file their written submissions, if any, on or before 2nd July 2021.

Heard, **Order stands reserved.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)